

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Rst A No.367/KB/2017
T.P No.90/KB/2017
C.P No.1102/2016

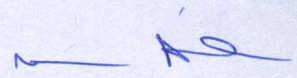
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Amazing Commercial (P) Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
Dy Director

O/O RD (CR)
MCA


28.11.17

ORDER

No one is present from the petitioners' side. Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 16/01/2018 for further proceedings.


Jd

(Jinan K.R.)
Member (J)


V.P.Singh

(V.P.Singh)
Member (J)